

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER

Dated Guwahati the 28th August, 2024

No. HC.V-69/2014/ 756/Estt. (Pt.-1) ### In continuation of this Registry's earlier order No. HC.V-69/2014/638/Estt (Pt.-1) dated 31st July, 2024, **Smt. Tanushree Roy, Law Clerk**, who is to be disengaged w.e.f. the afternoon of 31st August, 2024, is hereby debarred from appearing as an Advocate before the Court of the Hon'ble Judge(s) with whom she is/was attached as Law Clerk for a period of 1 (one) year with effect from her date of disengagement.

By order,

Sd/- Sunil Kumar Poddar

REGISTRAR GENERAL

Dated 28 -08-2024

Memo No HC.V-69/2014/756/A/Estt. (Pt.-1)

Copy for information and necessary action to:

1. The Registrar (Vigilance/ Admin/ Judicial/ Estt.), Gauhati High Court, Guwahati.
2. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Registrar (.....), Gauhati High Court, Guwahati.
4. The Deputy Registrar (.....), Gauhati High Court, Guwahati.
5. The Assistant Registrar (.....), Gauhati High Court, Guwahati.
6. The Librarian- cum -Research Officer, Gauhati High Court, Guwahati.
7. The Project Manager, Gauhati High Court, Guwahati, with a request to upload this order in the official website of the Gauhati High Court.
8. The Private Secretary to Hon'ble Mr./Mrs. Justice,Gauhati High Court, Guwahati.
9. The Administrative Officer (Judicial) (.....), Gauhati High Court, Guwahati.
10. The Chief Security Officer, Gauhati High Court, Guwahati.
11. The Court Officer-I & II, Gauhati High Court, Guwahati.
12. The C.A. to Registrar General, Gauhati High Court, Guwahati.
13. Smt. Tanushree Roy, Law Clerk, Gauhati High Court, Guwahati.
14. The Order file.


REGISTRAR GENERAL

B.D.